

Delhi compel the new LPG consumers to purchase LPG stoves from them at higher rates than available in open market; and

(b) if so, the action taken by Government in this regard?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) and (b). During April, 1989 to March 1990 approximately 84 such complaints were received by the oil marketing companies against the LPG distributors in Delhi, out of which on investigation 13 complaints were found to be true. Appropriate action has been taken against these erring distributors in accordance with the Marketing Discipline Guidelines.

Manufacturing of LPG Stoves

9964. **SHRI SARJU PRASAD SAROJ:** Will the Minister of INDUSTRY be pleased to state:

(a) the details of companies manufacturing LPG stoves;

(b) whether a large number of companies are manufacturing inferior quality of LPG Stoves;

(c) whether any quality control is imposed on the manufacturers of LPG stoves;

(d) if so, the details thereof; and

(e) the action Government propose to take against those who are not maintaining the quality control?

THE MINISTER OF STATE IN THE DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES IN THE MINISTRY OF INDUSTRY (SHRI SRIKANTA JENA): (a) to (e). 204 Licences for manufacture of LPG Stoves/burners/appliances have been issued by the Bureau of Indian Standards under their

Certification Scheme. These Licences have been obtained voluntarily.

Compulsory quality control has not been imposed on the manufactures of LPG Stoves. However, in order to encourage production of quality LPG Stoves, the Ministry of Petroleum and Chemicals (Department of Petroleum and Natural Gas) have issued instructions^o to the LPG distributors to sell LPG Stoves/burners bearing ISI mark only. The customers who do not purchase stives from the LPG distributors are issued LPG connections only after ensuring that the stoves in their possession have ISI marks.

Increase in Prices of Decontrolled Drugs

9565. **SHRI KALPNATH SONKAR:** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the prices of price decontrolled drugs have gone up from 50 per cent to 300 per cent during the last two years; and

(b) if so, the names of those medicines alongwith the prices of each before the Drugs (Prices Control) Order, 1987 and the prices as on 15 March, 1990 and percentage increase in each case ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) The manufacturers of decontrolled medicines are free to revise the prices.

(b) Such formulations being thousands in number the time and labour involved in the excercise will not be commensurate with the results likely to be achieved.

Setting up of Second Thermal Power Plant in Kerala

9966. **SHRI S. KRISHNA KUMAR:** Will the Minister of ENERGY be pleased to state: